

## Self appraisal report for Year (2022-23)

**Auditor Agency: Rajesh Singh**

**Ministry Name: Ministry of Personnel, Public Grievances & Pensions**

**Department Name: Department of Personnel & Training**

**Public Authority Name: Central Information Commission**

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
<b>1</b>	<b>Organisation and Function</b>							
<b>1.1</b>	<b>Particulars of its organisation, functions and duties[Section 4(1)(b)(i)]</b>							
1.1.1	Name and address of the Organization	Fully Met	1.28	1.28	<a href="https://cic.gov.in/contact">https://cic.gov.in/contact</a>	Fully Met	1.28	Required information is available.
1.1.2	Head of the organization	Fully Met	1.28	1.28	(i) <a href="https://cic.gov.in/cic-profile">https://cic.gov.in/cic-profile</a> (ii) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28i%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28i%29.pdf</a>	Fully Met	1.28	Required information is available.
1.1.3	Vision, Mission and Key objectives	Fully Met	1.28	1.28	<a href="https://cic.gov.in/vision">https://cic.gov.in/vision</a>	Fully Met	1.28	Required information is available.
1.1.4	Function and duties	Fully Met	1.28	1.28	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Fin">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Fin</a>	Fully Met	1.28	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					al%20Section%204%20%281%29%28b%29%28ii%29.pdf			
1.1.5	Organization Chart	Fully Met	1.28	1.28	<a href="https://cic.gov.in/index.php/organizational-structure">https://cic.gov.in/index.php/organizational-structure</a>	Fully Met	1.28	Required information is available.
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from time to time as well as the committees/ Commissions constituted from time to time have been dealt	Fully Met	1.28	1.28	i) <a href="https://cic.gov.in/introduction">https://cic.gov.in/introduction</a> (ii) Who are We - <a href="https://cic.gov.in/who-are-we">https://cic.gov.in/who-are-we</a> (iii) committee on 'Transparency Audit' - <a href="https://cic.gov.in/sites/default/files/Transparency%20Audit%20of%20Disclosures%20Under%20Section%204%20of%20the%20RTI%20Act%20by%20the%20Public%20authorities.pdf">https://cic.gov.in/sites/default/files/Transparency%20Audit%20of%20Disclosures%20Under%20Section%204%20of%20the%20RTI%20Act%20by%20the%20Public%20authorities.pdf</a> (iii) Head of	Fully Met	1.28	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					Organization from time to Time – <a href="https://cic.gov.in/former-cic-and-ic">https://cic.gov.in/former-cic-and-ic</a>			
<b>1.2</b>	<b>Power and duties of its officers and employees[Section 4(1) (b)(ii)]</b>							
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	1.54	1.54	(i) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf</a>	Fully Met	1.54	Required information is available.
1.2.2	Power and duties of other employees	Fully Met	1.54	1.54	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf</a>	Fully Met	1.54	Required information is available.
1.2.3	Rules/ orders under which powers and duty are derived and	Fully Met	1.54	1.54	(i) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf</a>	Fully Met	1.54	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					8b%29%28ii%29.pdf (ii) <a href="http://doptcirculars.nic.in/Default.aspx?URL=j7RYHo9xJY7j">http://doptcirculars.nic.in/Default.aspx?URL=j7RYHo9xJY7j</a> (iii) <a href="https://doptcirculars.nic.in/Default.aspx?URL=p6nWz9g4ETap">https://doptcirculars.nic.in/Default.aspx?URL=p6nWz9g4ETap</a> (iv) <a href="https://dopt.gov.in/ccs-ccarules-1965">https://dopt.gov.in/ccs-ccarules-1965</a> (v) <a href="https://dopt.gov.in/sites/default/files/Compilation_FR_SR_English.pdf">https://dopt.gov.in/sites/default/files/Compilation_FR_SR_English.pdf</a> (vi) <a href="https://doe.gov.in/order-circular-archive/s/GENERAL%20FINANCIAL%20RULES">https://doe.gov.in/order-circular-archive/s/GENERAL%20FINANCIAL%20RULES</a> (vii) <a href="https://cic.gov.in/sites/default/files/RTI-Act_English.pdf">https://cic.gov.in/sites/default/files/RTI-Act_English.pdf</a>			
1.2.4	Exercised	Fully Met	1.54	1.54	<a href="https://cic.gov.in/sites/default">https://cic.gov.in/sites/default</a>	Fully Met	1.54	Required information is

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					/files/RTI%20Disclosure/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf			available.
1.2.5	Work allocation	Fully Met	1.54	1.54	https://cic.gov.in/sites/default/files/cicpdfs/pa.pdf	Fully Met	1.54	Required information is available.
<b>1.3</b>	<b>Procedure followed in decision making process [Section 4(1)(b)(iii)]</b>							
1.3.1	Process of decision making Identify key decision making points	Fully Met	1.54	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf	Partially Met	0.77	Auditor Report of CIC 2021-22 is attached with the link. May please attach requisite information.
1.3.2	Final decision making authority	Fully Met	1.54	1.54	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf	Partially Met	0.77	Auditor Report of CIC 2021-22 is attached with the link. May please attach requisite information.
1.3.3	Related provisions, acts, rules etc.	Fully Met	1.54	1.54	(i) https://cic.gov.in/sites/default/files/RTI%20Disclosure/	Fully Met	1.54	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					Final%20Section-4%281%29%28b%29%28iii%29.pdf (ii) <a href="https://cic.gov.in/circulars-and-mom-reports">https://cic.gov.in/circulars-and-mom-reports</a> (iii) <a href="https://cic.gov.in/sites/default/files/RTI-Act_English.pdf">https://cic.gov.in/sites/default/files/RTI-Act_English.pdf</a>			
1.3.4	Time limit for taking a decisions, if any	Fully Met	1.54	1.54	(i) <a href="https://cic.gov.in/sites/default/files/RTI-Act_English.pdf">https://cic.gov.in/sites/default/files/RTI-Act_English.pdf</a> (ii) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf</a> (iii) Public Grievances - DARPG guidelines are followed by the Commission	Fully Met	1.54	Required information is available. Further, may please upload a separate page summing up the information.

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					which are available on <a href="http://darp.gov.in">darp.gov.in</a>			
1.3.5	Channel of supervision and accountability	Fully Met	1.54	1.54	<a href="https://cic.gov.in/organizational-structure">https://cic.gov.in/organizational-structure</a>	Fully Met	1.54	Required information is available.
<b>1.4</b>	<b>Norms for discharge of functions[Section 4(1)(b)(iv)]</b>							
1.4.1	Nature of functions/ services offered	Fully Met	1.54	1.54	(i) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28i%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28i%29.pdf</a> (ii) <a href="https://cic.gov.in/sites/default/files/RTI-Act_English.pdf">https://cic.gov.in/sites/default/files/RTI-Act_English.pdf</a>	Fully Met	1.54	Required information is available.
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	1.54	1.54	(i) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%281%29%28b%29%28iv%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section%204%281%29%28b%29%28iv%29.pdf</a> (ii) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosur">https://cic.gov.in/sites/default/files/RTI%20Disclosur</a>	Fully Met	1.54	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					e/Final%20Section%204%20%281%29%28b%29%28ii%29.pdf (iii)https://cic.gov.in/sites/default/files/RTI-Act_English.pdf (iv) https://cic.gov.in/sites/default/files/2017/ac/Brocher.pdf			
1.4.3	Process by which these services can be accessed	Fully Met	1.54	1.54	(i)https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf (ii) https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28i%29.pdf	Fully Met	1.54	Required information is available.
1.4.4	Time-limit for achieving the targets	Fully Met	1.54	1.54	https://cic.gov.in/sites/default/files/RTI-Act_	Fully Met	1.54	Information is available. Further,



Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					English.pdf			timeline for administrative , finance and personnel issues, if available, may also be uploaded.
1.4.5	Process of redress of grievances	Fully Met	1.54	1.54	DARPG guidelines are followed by the Commission which are available on darpg.gov.in	Fully Met	1.54	Required information is available.
<b>1.5</b>	<b>Rules, regulations, instructions manual and records for discharging functions[Section 4(1)(b)(v)]</b>							
1.5.1	Title and nature of the record/ manual /instruction.	Fully Met	1.92	1.92	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28v%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28v%29.pdf</a>	Fully Met	1.92	Required information is available.
1.5.2	List of Rules, regulations, instructions manuals and records.	Fully Met	1.92	1.92	(i) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28v%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28v%29.pdf</a>	Fully Met	1.92	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					28v%29.pdf, (i)https://cic.gov.in/circulars-and-mom-reports, (iii)https://cic.gov.in/clone-circulars-and-mom-reports-cic, (iv)https://cic.gov.in/circular-reports-conventions, (v) https://cic.gov.in/sites/default/files/RTI-Act_English.pdf			
1.5.3	Acts/ Rules manuals etc.	Fully Met	1.92	1.92	(i) https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28v%29.pdf, (i)https://cic.gov.in/circulars-and-mom-reports, (iii)https://cic.gov.in/clone-circulars	Fully Met	1.92	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					-and-mom-reports-cic, , (iv) <a href="https://cic.gov.in/sites/default/files/RTI-Act_English.pdf">https://cic.gov.in/sites/default/files/RTI-Act_English.pdf</a>			
1.5.4	Transfer policy and transfer orders	Fully Met	1.92	1.92	(i) <a href="https://cic.gov.in/sites/default/files/Circulars%20%26Nofication/Office%20Order%2012-10-2021.pdf">https://cic.gov.in/sites/default/files/Circulars%20%26Nofication/Office%20Order%2012-10-2021.pdf</a> (ii) <a href="https://cic.gov.in/circulars-and-mom-reports">https://cic.gov.in/circulars-and-mom-reports</a>	Partially Met	0.96	Information regarding transfer orders may also be uploaded.
<b>1.6</b>	<b>Categories of documents held by the authority under its control[Section 4(1)(b) (vi)]</b>							
1.6.1	Categories of documents	Fully Met	3.85	3.85	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28vi%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28vi%29.pdf</a>	Fully Met	3.85	Required information is available.
1.6.2	Custodian of documents/categories	Fully Met	3.85	3.85	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-</a>	Fully Met	3.85	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					4%281%29%28b%29%28vi%29.pdf			
<b>1.7</b>	<b>Boards, Councils, Committees and other Bodies constituted as part of the Public Authority [Section 4(1)(b)(viii)]</b>							
1.7.1	Name of Boards, Council, Committee etc.	Fully Met	0.96	0.96	(i) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28viii%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28viii%29.pdf</a> (ii) <a href="https://cic.gov.in/sites/default/files/Transparency%20Audit%20of%20Disclosures%20Under%20Section%204%20of%20the%20RTI%20Act%20by%20the%20Public%20authorities.pdf">https://cic.gov.in/sites/default/files/Transparency%20Audit%20of%20Disclosures%20Under%20Section%204%20of%20the%20RTI%20Act%20by%20the%20Public%20authorities.pdf</a>	Fully Met	0.96	Required information is available.
1.7.2	Composition	Fully Met	0.96	0.96	(i) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28viii%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28viii%29.pdf</a>	Fully Met	0.96	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					8viii%29.pdf(ii) (i)https://cic.gov.in/sites/default/files/Transparency%20Audit%20of%20Disclosures%20Under%20Section%204%20of%20the%20RTI%20Act%20by%20the%20Public%20authorities.pdf			
1.7.3	Dates from which constituted	Fully Met	0.96	0.96	(i)https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28viii%29.pdf(ii)https://cic.gov.in/sites/default/files/Transparency%20Audit%20of%20Disclosures%20Under%20Section%204%20of%20the%20RTI%20Act%	Fully Met	0.96	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					20by%20the%20Public%20authorities.pdf			
1.7.4	Term/ Tenure	Fully Met	0.96	0.96	(i) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28viii%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28viii%29.pdf</a> (ii) <a href="https://cic.gov.in/sites/default/files/Transparency%20Audit%20of%20Disclosures%20Under%20Section%204%20of%20the%20RTI%20Act%20by%20the%20Public%20authorities.pdf">https://cic.gov.in/sites/default/files/Transparency%20Audit%20of%20Disclosures%20Under%20Section%204%20of%20the%20RTI%20Act%20by%20the%20Public%20authorities.pdf</a>	Fully Met	0.96	Required information is available.
1.7.5	Powers and functions	Fully Met	0.96	0.96	(i) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28i%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28i%29.pdf</a> (ii) <a href="https://ci">https://ci</a>	Fully Met	0.96	Required information is available.

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Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.8.1	Name and designation	Fully Met	3.85	3.85	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28ix%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28ix%29.pdf</a>	Fully Met	3.85	Required information is available.
1.8.2	Telephone , fax and email ID	Fully Met	3.85	3.85	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28ix%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28ix%29.pdf</a>	Fully Met	3.85	Required information is available.
<b>1.9</b>	<b>Monthly Remuneration received by officers &amp; employees including system of compensation[Section 4(1) (b) (x)]</b>							
1.9.1	List of employees with Gross monthly remuneration	Fully Met	3.85	3.85	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section%204%281%29%28b%29%28x%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section%204%281%29%28b%29%28x%29.pdf</a>	Fully Met	3.85	Required information is available.
1.9.2	System of compensation as provided in its regulations	Fully Met	3.85	3.85	The system of compensation is based on the government decision on the recommen	Fully Met	3.85	Required information is available.



Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					<p>ditions of the pay commission as stipulated in CCS (Revised Pay) rules - <a href="https://doe.gov.in/sites/default/files/7cpc_report_eng.pdf">https://doe.gov.in/sites/default/files/7cpc_report_eng.pdf</a></p>			
<b>1.10</b>	<b>Name, designation and other particulars of public information officers[Section 4(1) (b) (xvi)]</b>							
1.10.1	Name and designation of the public information officer (PIO), Assistant Public Information officer (APIO) & Appellate Authority	Fully Met	3.85	3.85	<p>(i)<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xvi%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xvi%29.pdf</a></p> <p>(ii)<a href="https://cic.gov.in/appellate-authority-cpio-s-of-the-commission">https://cic.gov.in/appellate-authority-cpio-s-of-the-commission</a></p> <p>(iii) <a href="https://cic.gov.in/sites/default/files/Rtinodalofficer_0.pdf">https://cic.gov.in/sites/default/files/Rtinodalofficer_0.pdf</a></p>	Fully Met	3.85	Required information is available.
1.10.2	Address, telephone numbers and email ID of each designated official.	Fully Met	3.85	3.85	(i) <a href="https://cic.gov.in/sites/def">https://cic.gov.in/sites/def</a>	Fully Met	3.85	Required information is

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL available.
					ault/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xvi%29.pdf (ii)https://cic.gov.in/appellate-authority-cpio-s-of-the-commission (ii)https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28ix%29.pdf			
<b>1.11</b>	<b>No. Of employees against whom Disciplinary action has been proposed/ taken(Section 4(2))</b>							
1.11.1	No. of employees against whom disciplinary action has been (i) Pending for Minor penalty or major penalty proceedings	Fully Met	3.85	3.85	NIL , No disciplinary action is pending. See the link - https://cic.gov.in/sites/default/files/RTI%20Disclosure/disciplinary%20action.pdf	Fully Met	3.85	As per the Public Authority, no disciplinary action is pending.
1.11.2	(ii) Finalised for Minor penalty or major penalty	Fully Met	3.85	3.85	https://cic.gov.	Fully Met	3.85	Required

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	proceedings				in/sites/default/files/RTI%20Disclosure/disciplinary%20action.pdf			information is available.
<b>1.12</b>	<b>Programmes to advance understanding of RTI(Section 26)</b>							
1.12.1	Educational programmes	Fully Met	1.92	1.92	<a href="https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Order%2011-08-2021_compressed.pdf">https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Order%2011-08-2021_compressed.pdf</a>	Fully Met	1.92	Details for training upto the year 2020 is available. The details may please be updated.
1.12.2	Efforts to encourage public authority to participate in these programmes	Fully Met	1.92	1.92	<a href="https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Order%2011-08-2021_compressed.pdf">https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Order%2011-08-2021_compressed.pdf</a>	Fully Met	1.92	Required information is available.
1.12.3	Training of CPIO/APIO	Fully Met	1.92	1.92	<a href="https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Office%20Order%2011-10-2022.pdf">https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Office%20Order%2011-10-2022.pdf</a>	Fully Met	1.92	Required information is available.
1.12.4	Update & publish guidelines on RTI by the Public Authorities concerned	Fully Met	1.92	1.92	<a href="https://cic.gov.in/rti-notifications">https://cic.gov.in/rti-notifications</a>	Fully Met	1.92	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
<b>1.13</b>	<b>Transfer policy and transfer orders[F No. 1/6/2011- IR dt. 15.4.2013]</b>							
1.13.1	Transfer Policy And Transfer Orders[F No. 1/6/2011- IR Dt. 15.4.2013]	Fully Met	7.69	7.69	(i) <a href="https://cic.gov.in/sites/default/files/Circulars%20%26Notification/Office%20Order%2012-10-2021.pdf">https://cic.gov.in/sites/default/files/Circulars%20%26Notification/Office%20Order%2012-10-2021.pdf</a> (ii) <a href="https://cic.gov.in/circulars-and-mom-reports">https://cic.gov.in/circulars-and-mom-reports</a>	Fully Met	7.69	Required information is available.
<b>Total</b>			<b>97</b>	<b>97</b>		<b>97</b>	<b>95</b>	
<b>2</b>	<b>Budget and Programme</b>							
<b>2.1</b>	<b>Budget allocated to each agency including all plans, proposed expenditure and reports on disbursements made etc.[Section 4(1)(b)(xi)]</b>							
2.1.1	Total Budget for the public authority	Fully Met	10	10.00	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi%29.pdf</a>	Fully Met	10.00	Required information is available.
2.1.2	Budget for each agency and plan & programmes	Fully Met	10	10.00	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi%29.pdf</a>	Fully Met	10.00	Required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
2.1.3	Proposed expenditures	Fully Met	10	10.00	<a href="https://cic.gov.in/sites/default/files/Reports/AR2021-22E.pdf">https://cic.gov.in/sites/default/files/Reports/AR2021-22E.pdf</a>	Fully Met	10.00	Information is available for FY 2021-22 attached. May also attach specific details for FY 2022-23
2.1.4	Revised budget for each agency, if any	Fully Met	10	10.00	<a href="https://cic.gov.in/sites/default/files/Reports/AR2021-22E.pdf">https://cic.gov.in/sites/default/files/Reports/AR2021-22E.pdf</a>	Fully Met	10.00	Information is available for FY 2021-22 attached. May also attach specific details for FY 2022-23
2.1.5	Report on disbursements made and place where the related reports are available	Fully Met	10	10.00	<a href="https://cic.gov.in/sites/default/files/Reports/AR2021-22E.pdf">https://cic.gov.in/sites/default/files/Reports/AR2021-22E.pdf</a>	Fully Met	10.00	Information is available for FY 2021-22 attached. May also attach specific details for FY 2022-23
<b>2.2</b>	<b>Foreign and domestic tours(F.No. 1/8/2012- IR dt. 11.9.2012)</b>							
2.2.1	Budget	Fully Met	16.67	16.67	<a href="https://cic.gov.in/sites/default/files/Reports/AR2021-22E.pdf">https://cic.gov.in/sites/default/files/Reports/AR2021-22E.pdf</a>	Fully Met	16.67	Information is available for FY 2021-22 attached. May also attach specific details for FY

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
								2022-23
2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of the Department.- (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Fully Met	16.67	16.67	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/tour%20programme.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/tour%20programme.pdf</a>	Fully Met	16.67	Required information is available but only upto the year 2020. May please update information, if any, as on date.
2.2.3	Information related to procurements- (a) Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/ services being procured, (c) The works contracts concluded – in any such combination of the above-and, (d) The rate/ rates and the total amount at which such procurement or works contract is to be executed.	Fully Met	16.67	16.67	<a href="https://cic.gov.in/tender-notification">https://cic.gov.in/tender-notification</a>	Fully Met	16.67	Information is provided however detailed information is required to be uploaded.
<b>2.3</b>	<b>Manner of execution of subsidy programme [Section 4(i)(b)(xii)]</b>							
2.3.1	Name of the programme of activity	Fully Met	6.25	6.25	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi%29.pdf</a>	Not Applicable	0	Not Applicable as given in the uploaded document.
2.3.2	Objective of the programme	Fully Met	6.25	6.25	<a href="https://cic.gov.in/sites/default/files/RTI%20">https://cic.gov.in/sites/default/files/RTI%20</a>	Not Applicable	0	Not Applicable as given in the uploaded

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL document.
					Disclosure/Final%20Section-4%281%29%28b%29%28xi			document.
2.3.3	Procedure to avail benefits	Fully Met	6.25	6.25	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi	Not Applicable	0	Not Applicable as given in the uploaded document.
2.3.4	Duration of the programme/ scheme	Fully Met	6.25	6.25	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi	Not Applicable	0	Not Applicable as given in the uploaded document.
2.3.5	Physical and financial targets of the programme	Fully Met	6.25	6.25	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi	Not Applicable	0	Not Applicable as given in the uploaded document.
2.3.6	Nature/ scale of subsidy /amount allotted	Fully Met	6.25	6.25	https://cic.gov.in/sites/default/files/RTI%20	Not Applicable	0	Not Applicable as given in the uploaded

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL document.
					Disclosure/Final%20Section-4%281%29%28b%29%28xi%29.pdf			
2.3.7	Eligibility criteria for grant of subsidy	Fully Met	6.25	6.25	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi%29.pdf	Not Applicable	0	Not Applicable as given in the uploaded document.
2.3.8	Details of beneficiaries of subsidy programme (number, profile etc)	Fully Met	6.25	6.25	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xi%29.pdf	Not Applicable	0	Not Applicable as given in the uploaded document.
<b>2.4</b>	<b>Discretionary and non-discretionary grants [F. No. 1/6/2011-IR dt. 15.04.2013]</b>							
2.4.1	Discretionary and non-discretionary grants/ allocations to State Govt./ NGOs/other institutions	Not Applicable	0	0	empty	Not Applicable	0	As stated by the Public Authority 'Not Applicable'
2.4.2	Annual accounts of all legal entities who are provided grants by public authorities	Not Applicable	0	0	empty	Not Applicable	0	As stated by the Public Authority 'Not Applicable'
<b>2.5</b>	<b>Particulars of recipients of concessions, permits of authorizations granted by the public authority[Section 4(1) (b) (xiii)]</b>							
2.5.1	Concessions, permits or authorizations granted	Fully Met	25	25.00	https://cic.gov.	Not Applicable	0	Not Applicable



Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	by public authority				in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xiii%29.pdf			as given in the uploaded document.
2.5.2	For each concessions, permit or authorization granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of authorizations, (c) Name and address of the recipients given concessions/ permits or authorizations, (d) Date of award of concessions/ permits of authorizations	Fully Met	25	25.00	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xiii%29.pdf	Not Applicable	0	Not Applicable as given in the uploaded document.
<b>2.6</b>	<b>CAG &amp; PAC paras [F No. 1/6/2011- IR dt. 15.4.2013]</b>							
2.6.1	CAG and PAC paras and the action taken reports (ATRs) after these have been laid on the table of both houses of the parliament.	Fully Met	50	50.00	https://cic.gov.in/sites/default/files/RTI%20Disclosure/Issue%20%281%29-51-68%20%281%29.pdf	Fully Met	50.00	Required information is available.
<b>Total</b>			<b>250</b>	<b>250</b>		<b>150</b>	<b>150</b>	
<b>3</b>	<b>Publicity Band Public interface</b>							
<b>3.1</b>	<b>Particulars for any arrangement for consultation with or representation by the members of the public in relation to the formulation of policy or implementation thereof [Section 4(1)(b)(vii)] [F No 1/6/2011-IR dt. 15.04.2013]</b>							
3.1.1	Relevant Acts, Rules, Forms and other documents which are normally accessed by citizens	Fully Met	12.5	12.50	https://cic.gov.in/rtnotifications	Fully Met	12.50	The said information is available.
3.1.2	Arrangements for consultation with or	Not Applicable	0	0	empty	Not Applicable	0	Not

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	representation by - (a) Members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors,(c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants							applicable' as stated by the Public Authority
3.1.3	Public- private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	0	0	empty	Not Applicable	0	`Not applicable' as stated by the Public Authority
3.1.4	Public- private partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	0	0	empty	Not Applicable	0	`Not applicable' as stated by the Public Authority
3.1.5	Public- private partnerships (PPP)- Concession agreements.	Not Applicable	0	0	empty	Not Applicable	0	`Not applicable' as stated by the Public Authority
3.1.6	Public- private partnerships (PPP)- Operation and maintenance manuals	Not Applicable	0	0	empty	Not Applicable	0	`Not applicable' as stated by the Public Authority
3.1.7	Public- private partnerships (PPP) - Other documents generated as part of the implementation of the PPP	Not Applicable	0	0	empty	Not Applicable	0	`Not applicable' as stated by the Public Authority
3.1.8	Public- private partnerships (PPP) - Information	Not Applicable	0	0	empty	Not Applicable	0	`Not

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	relating to fees, tolls, or the other kinds of revenues that may be collected under authorisation from the government							applicable' as stated by the Public Authority
3.1.9	Public- private partnerships (PPP) -Information relating to outputs and outcomes	Not Applicable	0	0	empty	Not Applicable	0	`Not applicable' as stated by the Public Authority
3.1.10	Public- private partnerships (PPP) - The process of the selection of the private sector party (concessionaire etc.)	Not Applicable	0	0	empty	Not Applicable	0	`Not applicable' as stated by the Public Authority
3.1.11	Public- private partnerships (PPP) - All payment made under the PPP project	Not Applicable	0	0	empty	Not Applicable	0	`Not applicable' as stated by the Public Authority
<b>3.2</b>	<b>Are the details of policies / decisions, which affect public, informed to them[Section 4(1) (c)]</b>							
3.2.1	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Policy decisions/ legislations taken in the previous one year	Fully Met	16.67	16.67	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28iii%29.pdf</a>	Partially Met	8.34	The given link provide details of Auditor Report CIC 2021-22. May please attach specific details, including policy decision taken in the

[illegible]

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
3.3.1	Use of the most effective means of communication - Internet (website)	Fully Met	50	50.00	<a href="https://cic.gov.in/citizen-service">https://cic.gov.in/citizen-service</a>	Fully Met	50.00	The required information is available.
<b>3.4</b>	<b>Form of accessibility of information manual/ handbook[Section 4(1)(b)]</b>							
3.4.1	Information manual/handbook available in Electronic format	Fully Met	25	25.00	All information are available in Electronic as well as printed format. The list are below :- (i) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf</a> (ii) <a href="https://cic.gov.in/sites/default/files/Circulars%20%26Noification/CompendiumIRDivision_Latest%20Compressed%281%29.pdf">https://cic.gov.in/sites/default/files/Circulars%20%26Noification/CompendiumIRDivision_Latest%20Compressed%281%29.pdf</a> (iii) <a href="https://cic.gov.in/rti-disclosures">https://cic.gov.in/rti-disclosures</a> (iv) <a href="https://cic.gov.in/rti-disclosures">https://cic.gov.in/rti-disclosures</a>	Fully Met	25.00	The required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					gov.in/ (v)http s://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf			
3.4.2	Information manual/handbook available in Printed format	Fully Met	25	25.00	All information are available in Electronic as well as printed format. The list are below :- (i) http s://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf (ii) http s://cic.gov.in/sites/default/files/Circulars%20%26Noification/CompendiumIRDivision_Latest%20-Compressed%28	Fully Met	25.00	The required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					1%29.pdf (iii) https://cic.gov.in/rti-disclosures (iv) https://cic.gov.in/ (v)https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf			
<b>3.5</b>	<b>Whether information manual/ handbook available free of cost or not [Section 4(1)(b)]</b>							
3.5.1	List of materials available Free of cost	Fully Met	25	25.00	https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf	Fully Met	25.00	The required information is available.
3.5.2	List of materials available At a reasonable cost of the medium	Fully Met	25	25.00	https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf	Fully Met	25.00	The required information is available.
<b>Total</b>			<b>213</b>	<b>213</b>		<b>213</b>	<b>188</b>	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
<b>4</b>	<b>E-Governance</b>							
<b>4.1</b>	<b>Language in which Information Manual/Handbook Available [F No. 1/6/2011-IR dt. 15.4.2013]</b>							
4.1.1	English	Fully Met	14.29	14.29	Website of Central Information Commission is bilingual and most of the information is available in Hindi and English both. The link of information manual/Handbook available in English is below :- (i) <a href="https://cic.gov.in/">https://cic.gov.in/</a> (ii) <a href="https://cic.gov.in/rti-disclosures">https://cic.gov.in/rti-disclosures</a> (iii) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf</a> (iv) <a href="https://cic.gov.in/">https://cic.gov.in/</a>	Fully Met	14.29	The required information is available.



Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					v.in/sites/default/files/Circulars%20%26Notification/CompendiumIRDivision_Latest%20-Compressed%281%29.pdf			
4.1.2	Vernacular/ Local Language	Fully Met	14.29	14.29	Website of Central Information Commission is bilingual and most of the information is available in Hindi and English both. The link of information available in Hindi is below :- (i) <a href="https://cic.gov.in/hi/node">https://cic.gov.in/hi/node</a> (ii) <a href="https://cic.gov.in/hi/node#">https://cic.gov.in/hi/node#</a> (iii) <a href="https://cic.gov.in/hi/vision">https://cic.gov.in/hi/vision</a> (iv) <a href="https://cic.gov.in/hi/">https://cic.gov.in/hi/</a>	Fully Met	14.29	The required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					cic-profile (v) <a href="https://cic.gov.in/hi/terms-and-conditions-of-service-of-chief-information-commissioner">https://cic.gov.in/hi/terms-and-conditions-of-service-of-chief-information-commissioner</a> <a href="https://cic.gov.in/hi/circulars-and-mom-reports">https://cic.gov.in/hi/circulars-and-mom-reports</a> (vi) <a href="https://cic.gov.in/hi/clone-circulars-and-mom-reports-cic">https://cic.gov.in/hi/clone-circulars-and-mom-reports-cic</a> (vii) <a href="https://cic.gov.in/hi/contact">https://cic.gov.in/hi/contact</a> (viii) <a href="https://cic.gov.in/hi/who-are-we">https://cic.gov.in/hi/who-are-we</a> (ix) <a href="https://cic.gov.in/hi/%E0%A4%AA%E0%A4%B0%E0%A4%BF%E0%A4%9A%E0%A4%AF">https://cic.gov.in/hi/%E0%A4%AA%E0%A4%B0%E0%A4%BF%E0%A4%9A%E0%A4%AF</a> (x) <a href="https://cic.gov.in/hi/cic-official-directory">https://cic.gov.in/hi/cic-official-directory</a> (xi) <a href="https://cic.gov.in/hi/web-infor">https://cic.gov.in/hi/web-infor</a>			

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					mation-manager			
<b>4.2</b>	<b>When was the information Manual/Handbook last updated?[F No. 1/6/2011-IR dt 15.4.2013]</b>							
4.2.1	Last date of Annual updation	Fully Met	28.57	28.57	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf</a>	Fully Met	28.57	The required information is available.
<b>4.3</b>	<b>Information available in electronic form[Section 4(1)(b)(xiv)]</b>							
4.3.1	Details of information available in electronic form	Fully Met	9.52	9.52	<a href="https://cic.gov.in/sitemap">https://cic.gov.in/sitemap</a>	Fully Met	9.52	The required information is available.
4.3.2	Name/ title of the document/record/ other information	Fully Met	9.52	9.52	<a href="https://cic.gov.in/sitemap">https://cic.gov.in/sitemap</a>	Fully Met	9.52	The required information is available.
4.3.3	Location where available	Fully Met	9.52	9.52	<a href="https://cic.gov.in/sitemap">https://cic.gov.in/sitemap</a>	Fully Met	9.52	The required information is available.
<b>4.4</b>	<b>Particulars of facilities available to citizen for obtaining information[Section 4(1)(b)(xv)]</b>							
4.4.1	Name & location of the faculty	Fully Met	7.14	7.14	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28xv%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28xv%29.pdf</a>	Fully Met	7.14	The required information is available.
4.4.2	Details of information made available	Fully Met	7.14	7.14	<a href="https://cic.gov.in/sites/default">https://cic.gov.in/sites/default</a>	Fully Met	7.14	The required information is

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					/files/RTI%20Disclosure/Section-4%281%29%28b%29%28xv%29.pdf			available.
4.4.3	Working hours of the facility	Fully Met	7.14	7.14	<a href="https://cic.gov.in/citizen-help">https://cic.gov.in/citizen-help</a>	Fully Met	7.14	The required information is available.
4.4.4	Contact person & contact details (Phone, fax email)	Fully Met	7.14	7.14	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28xv%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Section-4%281%29%28b%29%28xv%29.pdf</a>	Fully Met	7.14	The required information is available.
<b>4.5</b>	<b>Such other information as may be prescribed under Section 4(i) (b)(xvii)</b>							
4.5.1	Grievance redressal mechanism	Fully Met	3.57	3.57	<a href="https://pgportal.gov.in/">https://pgportal.gov.in/</a>	Fully Met	3.57	The required information is available.
4.5.2	Details of applications received under RTI and information provided	Fully Met	3.57	3.57	<a href="https://dsscic.nic.in/rti-request/">https://dsscic.nic.in/rti-request/</a>	Fully Met	3.57	The required information is available.
4.5.3	List of completed schemes/ projects/ Programmes	Not Applicable	0	0	empty	Not Applicable	0	'Not applicable' as per the Public Authority.
4.5.4	List of schemes/ projects/ programme underway	Not Applicable	0	0	empty	Not Applicable	0	'Not applicable' as per the Public Authority.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
4.5.5	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract	Not Applicable	0	0	empty	Not Applicable	0	`Not applicable' as per the Public Authority.
4.5.6	Annual Report	Fully Met	3.57	3.57	<a href="https://cic.gov.in/circular-reports-conventions">https://cic.gov.in/circular-reports-conventions</a>	Fully Met	3.57	The required information is available.
4.5.7	Frequently Asked Question (FAQs)	Fully Met	3.57	3.57	<a href="https://cic.gov.in/faqs">https://cic.gov.in/faqs</a>	Fully Met	3.57	The required information is available.
4.5.8	Any other information such as - (a) Citizen's Charter, (b) Result Framework Document (RFD), (c) Six monthly reports on the , (d) Performance against the benchmarks set in the Citizen's Charter	Fully Met	3.57	3.57	<a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/Citizen%20Charter.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/Citizen%20Charter.pdf</a>	Fully Met	3.57	The required information is available in the form of Citizen Charter.
<b>4.6</b>	<b>Receipt &amp; Disposal of RTI applications &amp; appeals [F.No 1/6/2011-IR dt. 15.04.2013]</b>							
4.6.1	Details of applications received and disposed	Fully Met	14.29	14.29	<a href="https://dsscic.nic.in/rti-request/">https://dsscic.nic.in/rti-request/</a>	Fully Met	14.29	The required information is available.
4.6.2	Details of appeals received and orders issued	Fully Met	14.29	14.29	<a href="https://dsscic.nic.in/rti-request/appeal">https://dsscic.nic.in/rti-request/appeal</a>	Fully Met	14.29	The required information is available.
<b>4.7</b>	<b>Replies to questions asked in the parliament[Section 4(1)(d)(2)]</b>							
4.7.1	Details of questions asked and replies given	Fully Met	28.57	28.57	(i) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/lok%20sabha%20%281%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/lok%20sabha%20%281%29.pdf</a> (ii) <a href="https://">https://</a>	Fully Met	28.57	The required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					/cic.gov.in/sites/default/files/RTI%20Disclosure/rajya%20sabha.pdf			
<b>Total</b>			<b>189</b>	<b>189</b>		<b>189</b>	<b>189</b>	
<b>5</b>	<b>Information as may be prescribed</b>							
<b>5.1</b>	<b>Such other information as may be prescribed [F.No. 1/2/2016-IR dt. 17.8.2016, F No. 1/6/2011-IR dt. 15.4.2013]</b>							
5.1.1	Name & details of - (a) Current CPIOs & FAAs, (b) Earlier CPIO & FAAs from 1.1.2015	Fully Met	20	20.00	(a)&(b) https://cic.gov.in/sites/default/files/RTI%20Disclosure/Final%20Section-4%281%29%28b%29%28xvi%29.pdf	Fully Met	20.00	The required information is available.
5.1.2	Details of third party audit of voluntary disclosure -(a) Dates of audit carried out , (b) Report of the audit carried out	Fully Met	20	20.00	https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Auditor%20Report%20CIC%202021-22.pdf	Fully Met	20.00	The required information is available.
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) Date of appointment , (b) Name & Designation of the officers	Fully Met	20	20.00	(a)&(b) https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Office%20Order%2030-09	Fully Met	20.00	The required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure - (a) Dates from which constituted, (b) Name & Designation of the officers	Fully Met	20	20.00	-2022.pdf <a href="https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Office%20Order%2012-10-2021%281%29.pdf">https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Office%20Order%2012-10-2021%281%29.pdf</a>	Fully Met	20.00	The required information is available.
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers	Fully Met	20	20.00	<a href="https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Office%20Order%2012-10-2021%281%29.pdf">https://cic.gov.in/sites/default/files/Circulars%20%26Noification/Office%20Order%2012-10-2021%281%29.pdf</a>	Fully Met	20.00	The required information is available.
<b>Total</b>			<b>100</b>	<b>100</b>		<b>100</b>	<b>100</b>	
<b>6</b>	<b>Information Disclosed on own Initiative</b>							
<b>6.1</b>	<b>Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information</b>							
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information	Fully Met	25	25.00	(i) <a href="https://cic.gov.in/rti-disclosures">https://cic.gov.in/rti-disclosures</a> (ii) <a href="https://cic.gov.in/">https://cic.gov.in/</a> (iii) <a href="https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf">https://cic.gov.in/sites/default/files/RTI%20Disclosure/final%20Section-4%281%29%28b%29%28xiv%29.pdf</a>	Fully Met	25.00	The required information is available.

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					29.pdf (iv) <a href="https://cic.gov.in/sites/default/files/Circulars%20%26Noification/CompendiumLRDivision_Latest%20-Compressed%281%29.pdf">https://cic.gov.in/sites/default/files/Circulars%20%26Noification/CompendiumLRDivision_Latest%20-Compressed%281%29.pdf</a>			
6.2	<b>Guidelines for Indian Government Websites (GIGW) is followed (released in February, 2009 and included in the Central Secretariat Manual of Office Procedures (CSMOP) by Department of Administrative Reforms and Public Grievances, Ministry of Personnel, Publ</b>							
6.2.1	Whether STQC certification obtained and its validity	Fully Met	12.5	12.50	<a href="https://cic.gov.in/sites/default/files/cicpdfs/STQCCertificate-CICwebsite.pdf">https://cic.gov.in/sites/default/files/cicpdfs/STQCCertificate-CICwebsite.pdf</a>	Partially Met	6.25	The STQC certificate is obtained which is valid upto 25th Feb 2022. The same may please be updated.
6.2.2	Does the website show the certificate on the Website?	Fully Met	12.5	12.50	Yes, at the right top corner. The link is below :- <a href="https://cic.gov.in/sites/default/files/cicpdfs/STQCCertificate-CICwebsite.pdf">https://cic.gov.in/sites/default/files/cicpdfs/STQCCertificate-CICwebsite.pdf</a>	Fully Met	12.50	The required information is available.



Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
Total			50	50		50	44	
Grand Total			899	899		799	765	